

(16)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH AT HYDERABAD.  
O.A.NO. 51 of 1992. ✓

Between

Dated: 24.1.1992. ✓

Smt. B.Paravathamma ✓

... ✓

Applicant ✓

And ✓

1. The Manager(General Manager) Naval Armament Depot, Visakhapatnam.  
2. The Flag Officer Commanding-in-Chief, Headquarters, Eastern  
Naval Command, Visakhapatnam. ✓

... Respondents. ✓

Counsel for the Applicant : Shri. Dilleswara Rao. ✓

Counsel for the Respondents : Shri. N.V.Ramana, Addl. CGSC. ✓

CORAM:

Hon'ble Mr. T.Chandra Sekhar Reddy, Judicial Member. ✓

The Tribunal made the following order:-

Mr. Dilleswara rao for the applicant and Mr. V. Rajaeswa Rao for Mr. N.V.Ramana, advocate for the respondents are present.

Mr. Rajeswara Rao takes notice on behalf of the responder of this O.A. He seeks short time to file counter opposing admission. In view of the request of Mr. Rajeswara Rao list this OA for admission hearing and interim relief on 7.2.1992. The respondents will be at liberty to file counter opposing admission 4 days prior to 7.2.92 with a copy to the advocate for the applicant.

Heard Mr. Dilleswara Rao and Mr. Rajeswara Rao with regard to interim relief. The applicant seems to have incurred a loan of Rs. 8,600 from the Naval Armament Depot, Civil Employees Co-Operative Society Limited. The applicant seems to have inquire the said Naval Armament Depot, Civil Employees Co-operative Society Limited with regard to the payment of loan of Rs. 8,600 in view of her transfer. As seen from the proceedings dated 7.1.1992 the applicant had been informed by the said co-operative society that the applicant has to clear off the amount of Rs.8600 towards her loan and obtain a clearance certificate. Applicant if is to pay the said amount of Rs. 8,600 in a lumpsum certainly that would cause hardship to her. So to obviate the hardship that the applicant might incur in paying the loan of Rs.8600/- in a lumpsum, by an interim order restrain the said co-operative

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society from collecting the said amount ~~Rs. 600~~ from the applicant in a lumpsum. But we direct the applicant to continue to pay the said amount as per the terms and conditions, the loan had been obtained from the said society.

 28/1/92  
Deputy Registrar (Judl.)

**Copy to:-**

1. The Manager (General Manager) Naval Armament Depot, Visakhapatnam.
2. The Flag Officer Commanding-in-Chief, Headquarters, Eastern Naval Command, Visakhapatnam.
3. One copy to Shri. D.Dilleswara Rao, advocate, 1-3-148/68/C/2, Gandhinagar, Hyderabad.
4. One copy to Shri. N.V.Ramana, Addl. CGSC, CAT, Hyd-bad.
5. One spare copy.

Rsm/-

  
28/1/92